

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-07-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-----------------------------------|------------------|-----------------|---|-------------------------|
| <u>EVIDENCE PART HEARD</u> | | | | |
| 1 | SESSIONS CASE | 100450/2007 | State CBI EOW MUMBAI Vs Manoj Ramesh Mehta | SPP |
| <u>CHARGE</u> | | | | |
| 2 | SPL CASE CBI | 100112/2017 | The State of CBI, EOW Vs Dr. Anand Prakash Mittal | |
